

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2412.  
TO BE ANSWERED ON MONDAY, THE 9<sup>TH</sup> MAY, 2016.**

**HURDLES IN INDUSTRIALISATION**

**2412. SHRI R.K. SINGH:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether rapid industrialisation is necessary for providing jobs to our youth and if so, the details thereof;
- (b) whether the new Land Acquisition Act Passed by the previous Government is proving to be hurdle for industrialization because people who want to set up industries are unable to get the land and if so, the details thereof;
- (c) the progress in setting up industries after the said Land Acquisition Act came into force, and the manner in which it is compared with the industrial growth prior to the passing of the Act; and
- (d) the manner in which the Government proposes to solve the issue of land which is proving to be a hurdle for industrialisation?

**ANSWER**

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) to (d):** Industrialization is one of the important avenues for providing jobs to the youth of the country. The onus of acquisition of land and providing it to the people who desires to set up industries is on the State Governments. No data is available on the hurdles faced after the new Land Acquisition Act came into force.

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